

RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

## ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No 13605 & 13606 of 2025 Certificate No. RC 7977 of 2024

Principal Officer/ Chairman & Managing Director/ CEO, All the Banks in India, All the Mutual Funds in India & NSDL/CDSL, Mumbai

- 1. Whereas the aforesaid notices of attachment nos. 13605 & 13606 of 2025 dated January 14, 2025, were issued, attaching the Bank/Locker/Demat accounts and Mutual Fund Folios of the Defaulter, by the Recovery Officer in execution of Certificate No. RC7977 of 2024 dated September 09, 2024, for recovery of funds, of a sum of Rs. 5,86,000/- (Rupees Five Lakh Eighty-Six Thousand Only) along with further interest, all costs, charges and expenses etc., against Sulochana Dalmia (PAN: AAXPD9770F) in the matter of Illiquid Stock Options
- 2. And whereas a Notice of Attachment in the above proceedings dated January 14, 2025, was issued attaching the Bank and Demat accounts of the Defaulters.
- 3. And whereas It has come to the notice of Recovery Officer that the defaulter had passed away before imposing of penalty vide AO order dated May 30, 2023
- 4. In view of the above, you are hereby directed to release the Bank Accounts/ Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter, if any, pursuant to the above said notice(s) of attachment.

Given under my hand and seal at Kolkata this 27th day of August, 2025.

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Copy to: Mr. Manoj Anand S/O Late Sulochana Dalmia Address – 59 Ballygunge Circular Road, Tripura Enclave 4th Floor, Kolkata, West Bengal-700019 RECOVERY OFFICER

पित्रजीत दें / Mitraject Day

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कोलकाता / Kolkata